

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Review Application No.54 of 2004.

in

Original Application No.443 of 1997.

Allahabad, this the 16th day of November, 2004.

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. D.R. Tiwari, A.M.

R.K. PandeyApplicant.

(By Advocate : Shri Anil Dwivedi)

Versus

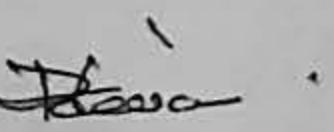
Union of India & othersRespondents.

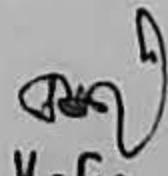
(By Advocate : Shri Saumitra Singh)

ORDER

By Hon'ble Mr. Justice S.R. Singh, V.C. :

Heard Shri S. Dwivedi counsel for the applicant and perused the order dated 05.11.2003 in O.A. 443/97 sought to be reviewed by this Misc. Review Application. We find no ground made out for reviewing the order passed by the Tribunal. ^{Even} otherwise Review Petition has been filed beyond time. The Review Petition is dismissed.


A.M.


V.C.

shukla/-